

Form A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
LEASEWORKS R&D SERVICES PRIVATE LIMITED**

1.	Name Of Corporate Person	LEASEWORKS R&D SERVICES PRIVATE LIMITED
2.	Date Of Incorporation of Corporate Person	28/09/2022
3.	Authority Under Which Corporate Person is incorporated / Registered	Registrar of Companies, Karnataka
4.	Corporate Identity Number of Corporate Person	U72900KA2022FTC166572
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	HD-038, WeWork Latitude, 9th Floor, RMZ Latitude Commercial, Bellary Road, Hebbal, Near Godrej Apt, Hebbal Kempapura, Bangalore-560024
6.	Liquidation Commencement Date of Corporate Person	23 rd April, 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Chennur Dwarakanath No.31, Vidya Bhavan, 3 rd Floor, Rear Block, Opp. Karanji Anjaneya Temple, West Anjaneya Temple Street, Basavanagudi, Bengaluru, Karnataka- 560004 Reg. No: IBBI/IPA-002/IP-N00711/2018-2019/12318 Email: dwarakanath.c@gmail.com Tel: 080-41203012
8.	Last Date for Submission of Claims	22 nd May, 2025

Notice is hereby given that the **LEASEWORKS R&D SERVICES PRIVATE LIMITED** has commenced voluntary liquidation on 23rd April, 2025.

The stakeholders of **LEASEWORKS R&D SERVICES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 22nd May, 2025 to the liquidator at the address mentioned against the item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 24.04.2025

Place: Bengaluru

Sd/-

Chennur Dwarakanath

Liquidator of **LeaseWorks R& D Services Private Limited**

IBBI Reg. No: IBBI/IPA-002/IP-N00711/2018-2019/12318